

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- #1738
TO BE ANSWERED ON- 21/12/2022

SUGGESTIONS IN TRIBAL DEVELOPMENT REPORT, 2022

1738 # SMT. PHULO DEVI NETAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of Scheduled Tribe majority districts in the country and the number of districts out of them which fall under the forest, hilly or desert areas, the State-wise details thereof;
- (b) whether Government is running a separate programme for development of the said tribal majority districts;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the suggestions given to Government in the Tribal Development Report, 2022 released by the Bharat Rural Livelihoods Foundation (BRLF), the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): State-wise details of number of tribal majority districts ($\geq 50\%$ ST population) and the number of districts out of them which fall under the forest and hilly areas is given at Annexure.

(b) & (c): Ministry of Tribal Affairs is implementing inter-alia the following major schemes for the upliftment of tribal population in the country including tribal majority districts.

- Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)
- Eklavya Model Residential Schools (EMRS)
- Grant in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes(STs)
- Pradhan Mantri Janjatiya Vikas Mission (PMJVM)
- Development of Particularly Vulnerable Tribal Groups (PVTGs)

Further under Tribal Sub-Plan (TSP)/Schedule Tribe Component (STC)/Development Action Plan for STs (DAPST) 41 Central Ministries / Departments are earmarking certain percent of their total Scheme allocation every year as TSP/STC/DAPST funds for tribal development. DAPST funds are spent by different Central Ministries / Departments under their schemes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for accelerated socio-economic development of STs.

(d): No such report has been examined by Ministry of Tribal Affairs.

Annexure

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. # 1738 for 21.12.2022 by Smt. Phulo Devi Netam regarding “Suggestions in Tribal Development Report, 2022”

State / UT wise no. of tribal majority districts and districts out of them fall under Forest and Hilly areas

S.No	State/UT	Tribal Majority Districts (≥ 50% ST Population)	Forest Districts\$	Hilly Districts
1	Arunachal Pradesh	13	13	13
2	Assam	2	2	2
3	Chhattisgarh	10	3	0
4	Gujarat	6	1	0
5	Himachal Pradesh	2	0	2
6	Jammu & Kashmir	2	0	2
7	Jharkhand	5	0	0
8	Madhya Pradesh	6	0	0
9	Maharashtra	1	0	0
10	Manipur	5	5	5
11	Meghalaya	7	7	7
12	Mizoram	8	8	8
13	Nagaland	11	11	11
14	Odisha	8	2	0
15	Rajasthan	3	0	0
16	Sikkim	1	0	1
17	Tripura	1	1	1
18	A & N Islands	1	1	0
19	Dadra and Nagar Haveli and Daman and Diu	1	0	0
20	Lakshadweep	1	1	0
	Total	94	55	52

Source: For Tribal majority districts: Census 2011, Office of the Registrar General, India. For Forest & Hilly districts: Forest Survey of India, 2021 report

\$ Taken as Forest District where more than 50 % of the area of the district is under forest coverage.
